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Title: Need to review the existing laws for construction/development around Mumbai Airport.

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): There is a need to prepare a full-fledged transparent plan for surrounding areas near Mumbai Airport with regard to height restrictions for new constructions. The present system of the Committee and case to case basis disposal should be done away with. The modern technology should be adopted and full-fledged permissible height for construction/development around Mumbai Airport should be prepared and declared at one go. The remaining areas of Mumbai under Bombay Municipal Corporation and Maharashtra Industrial Development Corporation are to be covered in a similar manner. The Civil Aviation Ministry is urged to expedite the process and send the details to Group of Ministers in this regard for consideration.